

COURT - I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****Appeal No. 55 of 2016****Dated: 10th January, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****M/s Bhoruka Power Corporation Ltd. ...Appellant(s)****Vs.****Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)****Counsel for Appellant(s) : Mr. Amit Kapur****Mr. Apoorva Misra****Counsel for the Respondent(s) : Mrs. Swapna Seshadri for R.2****Mr. Sahab Singh, Rep. for R.5****ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **15.02.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**